

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	R R INFOPARK PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24/01/1986
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65991TN1986PTC012598
5.	Address of the registered office and principal office (if any) of corporate debtor	RR Skyline, Ambattur Industrial Estate, Ambattur, Chennai - 600 058 TN 600 058
6.	Insolvency commencement date in respect of corporate debtor	12.12.2023 (order uploaded on 14.12.2023)
7.	Estimated date of closure of insolvency resolution process	09.06.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sujata Chattopadhyay IBBI/IPA-003/IP-N00044/2017-18/10353
9.	Address and e-mail of the interim resolution professional, as registered with the Board	710, Mayuresh Cosmos, Sector 11, CBD Belapur, Navi Mumbai- 400 614 <a href="mailto:sujata@scassociates.co.in">sujata@scassociates.co.in</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	710, Mayuresh Cosmos, Sector 11, CBD Belapur, Navi Mumbai- 400 614 <a href="mailto:ip.rr.infopark@gmail.com">ip.rr.infopark@gmail.com</a>
11.	Last date for submission of claims	26.12.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2.NA 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the R R Infopark Private Limited on December 12, 2023

The creditors of R R Infopark Private Limited are hereby called upon to submit their claims with proof on or before December 26, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

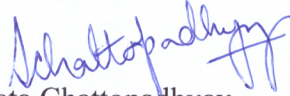


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of Interim Resolution Professional :

Date : December 14, 2023  
Place : Navi Mumbai

  
Sujata Chattopadhyay  
Interim Resolution Professional  
IBBI/IPA-003/IP-N00044/2017-18/10353

